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Title: Regarding income tax exemption to NGOs in Meghalaya. h

SHRI VINCENT H. PALA (SHILLONG): Mr. Deputy-Speaker, Sir, NGOs in Meghalaya, mainly Christian, that claim income tax exemption on the ground of being charitable organizations used to fill form 10A and get registration under Section 12A at IT Office in Shillong, which was user-friendly and very convenient. After this Government came to power, the entire process has been shifted to Siliguri and Kolkata. This has created a lot of problems because of the connectivity and the language issues. Therefore, through you I urge the Finance Minister to restore the earlier practice of allowing the NGOs in Meghalaya to get income tax exemption certificate under Section 12A from IT Office in Shillong. Thank you.